

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**INTERACTIVE SESSION ON –
KEY ISSUES RELATING TO CASES UNDER THE PROTECTION OF WOMEN FROM DOMESTIC
VIOLENCE ACT, 2005**
(Through online and other modes of telecommunication)

DATE: 19th June, 2021 (MPSJA)

PROGRAMME

SESSIONS	TIME	TOPICS
I	10.30 a.m. to 10.40 a.m.	Inaugural session & overview of the Programme By: Director, MPSJA
II	10.45 a.m. to 12.00 noon	General Introduction: Object, procedure, application, interim measures & Role of Protection Officers under Protection of Women from Domestic Violence Act, 2005 By: Shri Tajinder Singh Ajmani, O.S.D., MPSJA
TEA BREAK (12.00 noon to 12.15 p.m.)		
III	12.15 p.m. to 1.30 p.m.	(i) Interim & final orders that can be passed under Protection of Women from Domestic Violence Act, 2005 (ii) Enforcement of interim & final orders under Protection of Women from Domestic Violence Act, 2005 (iii) Trial of offences u/s 31 of Protection of Women from Domestic Violence Act, 2005 By: Shri Yashpal Singh, Deputy Director, MPSJA

Note: The Time Table is subject to change as per exigencies.

DIRECTOR